



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/6437/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 2nd Nov, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-4/2019/4266 dtd 30th October, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted 3 (three) days on 15.11.2019, 16.11.2019 and 18.11.2019 along with station leave permission w.e.f the evening of 14.11.2019 till the morning of 19.11.2019, as prayed for.

The Civil Judge & Asstt. Sessions Judge, Bongaigaon and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/6438/A, dated 1.11.19

Copy to:

✓ The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)